

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/74(CHE)2022
NAME OF THE PETITIONER : Transtar Handling & Warehousing Co
NAME OF THE RESPONDENT(S) : Ennore Cargo Container Terminal Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

Counsel for the Respondent 1) Dr. R. SUNITA SUNDAR
15/4/2024 R. Sunita Sundar
2) B. ADITYA SUNDAR, FCA
B. Aditya Sundar

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1. CP(IB)/74(CHE)/2022

ORDER

Ld. Counsel Mr. G. Pranav for the Petitioner. Ld. Counsel Dr. R. Sunitha Sundar and Ld. CA Mr. B. Aditya Sundar for the Respondent.

The Counsel for the Petitioner stated that the financial statements have been received on 09.04.2024 and sought some time to seek instructions from his client.

The Petitioner is permitted to file memo of objections within 2 weeks.

List the petition on **10.06.2024** for hearing.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)